GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA STARRED QUESTION NO. *70 TO BE ANSWERED ON NOVEMBER 21, 2019.

QUALITY AUDIT OF WORKS

NO. *70 SHRI KANAKMAL KATARA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether the Government conducts any quality audit/ check regarding the works being carried out in the Government accommodations by the Central Public Works Department and if so, the details thereof;
- (b) whether the said works are allocated on the basis of open tender by the said department and if so, the details thereof;
- (c) whether the quality of Government works gets affected due to the collusion of the officers of the Department and contractors; and
- (d) if so, whether the Government proposes to take any steps to ensure quality control in such cases and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY OF PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. *70 FOR ANSWER ON 21.11.2019 REGARDING QUALITY AUDIT OF WORKS.

- (a) & (b): Yes Sir.
- (c) & (d): The Central Public Works Department (CPWD) has a well established Quality Assurance System to undertake quality check. No collusion between officers of Department and contractors has come to the notice.
